

करेगी, वह इस के इस पहलू पर भी विचार करेगी ?

श्री ल० ना० मिश्र : प्रकृति पर किसी शक्त या मनुष्य का अधिकार नहीं होता है, प्रकृति के कारण ऐसा हुआ हो ।

श्री हुकूम खन्व कछवाय : जो कमेटी बैठे है, वह इस ओर भी विचार करेगी कि इस में पड़ोसी द्वारा कोई तोड़-फोड़ की कार्यवाही न की गई हो ?

MR. SPEAKER: Today we have got many important motions before the House. I should request the hon. Members to go one by one. All the important subjects are there today; till the evening we have got very important business. Therefore, I should appeal to the Members to discuss the problems in a calm manner. All of them are coming. Let us not rush through them. We shall go one by one. Papers laid.

12.08 hrs.

#### PAPERS LAID ON THE TABLE

##### Annual Report of Instrumentation Limited and Review by the Government on working thereof

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): I beg to lay on the Table:

- (1) (i) Review by the Government on the working of the Instrumentation Limited, Kota for the year 1966-67, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) A copy of the Annual Report of the Instrumentation Limited, Kota for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-138/68].

##### Notification under Companies Act and Industries (Development and Regulation) Act

SHRI F. A. AHMED: I beg to lay on the Table:

(2) A copy of the Companies (Central Government's) General Rules and Forms (Amendment) Rules, 1968, published in Notification No. G.S.R. 130 in Gazette of India, dated the 20th January, 1968, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library, See No. LT-139/68].

(3) A copy each of the following Notifications under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 2297 published in Gazette of India dated the 10th July, 1967.

(ii) S.O. 3688 published in Gazette of India dated the 10th October, 1967.

(iii) S.O. 216 published in Gazette of India dated the 10th January, 1968.

[Placed in Library. See No. LT-140/68.]

(4) A statement showing reasons for delay in laying the Notifications mentioned at (i) and (ii) of item (3) above.

##### Statement on import of Ammonia for production of fertilisers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): On behalf of Shri Ashoka Mehta, I beg to lay on the Table a statement on the import of Ammonia for the production of fertilisers. [Placed in Library, See No. LT-141/68.]

##### Export of Stainless Steel Utensils (Inspection) Rules

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): I beg to lay on the Table a copy of the Export of Stainless Steel Utensils (Inspection)